Written Answers

1466. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of INFORMATION AND BROADC ASTING be pleased to state what the are names films Doordarshan of submitted to during the last six months and howmany of them have been selected both in Hindi and regional languages?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : The list of Hindi feature films offered to Doordarshan during the last 6 months (from 1.11.85 <sup>to</sup> 3°-4-86) and ! which have been approved out of this for telecast in the National Network on Sundays is given in the Annexure-I *[See* Appendix (C-XXXVIII, Ann-exure No. 43]

Similarly, offers received in respect of regional language films during the same period have been indicated in Annexure-II. See Appendix C-XXXVUI, Annexure No. 44] In this case only the National Award winning films in regional languages were considered for telecast on the National Network in the afternoon of Sundays. However, recently it has been decided that such regional language films which are included in the "Indian Panorama" of International Film Festival of India and Filmotsav are aslo eligible for teli -cast in this category. As regards approval of these films, at the time of scheduling latest A ward winning films are given preference over those which have won similar Awards in earlier years in a particular language.

## Flood control measures in Orissa during Seventh Five Year Plan period

1467. SHRI JAGADISH JANI: Will the Minister of WATER RESOURCES be pleased to state :

(a) what is the amount of money

approved by the Government of India for Orissa to implement flood control measures during the Seventh Five Year Plan period ; and

(b) what are the details of the flood control measures proposed to be implemented in Orissa during the above plan period?

THE MINISTER OF WATER RESOURCES (SHRI B. SHAN-KARANAND): (a) The approved outlay for Orissa in the flood control sector during the 7th Five Year Plan is Rs. 17.00 crores.

(b) As per the Annual Plan, 1986-87 document of Government of Orissa (December, 1985) the outlay is proposed to be utilised for undertaking various Embankment, Schemes, Drainage Schemes, Bank Protection Schemes, Anti Sea Erosion Schemes, Town Protection Schemes, Investigation and Research, and Multi-purpose Project.

## Production by mini-steel plants

1468. SHRI JAGADISH JANI : Will, the Minister of STEEL AND MINES be pleased to state :

(a) what is the number of mir.i-steel plants that have beer, set up at different places in the country by the end of Sixth Plan;

(b) what is the number of those steel plants which have started commercial production so far; and

(c) the total quantum of different kinds of steel produced by each of those mini-steel plants annually ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT): (a) 150 (One hundred and fifty).

(b) 1 50 (Onehundred and fifty).

(c) The production of individual ministeel plants vary from year to year depending on the of power, raw materials etc., and the demands of the products of each, unit.

The reported production of mild steel, high carbon steel, and alloy steel by the Mini Steel plants dining 1984-85 and 1985-86 was as follows:—

(in hmnes)

		1984-85	1985-86
	1.14		***
Mild sterl	÷.	13,06,804	19,28,683
High Carbon	а.:	2,05,962	2,62,357
Alloy Steel	×.	2,42,237	3,73,799
TOTAL .	÷.	17:55,003	25,64,839

## Distribution of Land, to Landless in Orissa

1469. SHRI JAGADISH JANI : Will the Minister of Agriculture be pleased to state:

(a) whether guidelines have been issued by Government to different States for the distribution of land among the landless persons;

(b) if so, the number of landless persons who have been given land in Orissa during the Sixth Five Year Plan; and

(c) what is the number of Scheduled Castes and Scheduled Tribes beneficiaries ?

THE MINISTER OF AGRICULTURE (SHRI BUTA SINGH):

(a) National Guidelines drawn up on the basis of the conclusions of the Chief Ministers' <u>Cor.ferer.ee</u> on ceilings on agricultural holdings held in July, 1972 provide that while distributing surplus land, the States should give priority to the landless

agricultural workers particularly those belonging to Scheduled Castes and Scheduled Tribes. The Conference of Revenue Ministers *of* States/ Union Territories held in May, 1985 also recommended that the States should take measures for vigorous implementation of land ceiling laws and to ensure that the lands declared surplus are promptly distributed to eligible persons.

So far as allotment of Government waste-lands is concerned the State Governments have their own rules in this regard.

(b) and (c) In Orissa dui the Sixth Five Year plan Period surplus lands were allotted to 32,623 landless families of which 12,277 families belong to Scheduled Castes and 10,652 belong to Scheduled Tribes families. Apart from ceiling surplus land 63,966 landless families have been provided with Government wasteland for agricultural prurpose including 16,669 Scheduled Castes families and 19,322: Scheduled Tribes families.

## Delay in the execution of the Indravati Irrigation Project

1470. SHRI GANESHWAR KUSUM : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the entire work of the upper Indravati multipurpose project is expected to be completed by the end of the Seventh Five: Year plan period;

(b) whether the execution of the-above project has already been delayed ;

(c) if so, what are the main factors responsible for delay; and

(d) what are the steps taken by Government to expedite the execution of the above project ?